

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013

Dated : 30th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 107 of 2013 &
IA no. 276 of 2013

The Tata Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Prerna Perdershani
Ms. Kanika Chugh

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Hasan Murtaza
Mr. Aditya Panda for R.2

Appeal No. 125 of 2013

Indian Hotel & Restaurant Assn. & Anr. ... Appellant(s)
Versus
Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Shikha Ohri
Mr. Ruth Elwin

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sakya Singha Chaudhuri
Ms. Prerna Priyadarshini for TPC

Appeal No. 126 of 2013

Bharti Airtel Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sakya Singha Chaudhuri
Ms. Perna Priyadarshini for TPC

Appeal No. 123 of 2013

Shopping Centers Association of India (SCAI) Ltd. **Appellant(s)**
Versus
Maharashtra State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sakya Singha Chaudhuri
Ms. Perna Priyadarshini for TPC

Appeal No. 124 of 2013

Retailers Association of India **Appellant(s)**
Versus
Maharashtra State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sakya Singha Chaudhuri
Ms. Perna Priyadarshini for TPC

Appeal No. 135 of 2013 & IA 200 of 2013

MIDC Moral Industries Association **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sakya Singha Chaudhuri
Ms. Perna Priyadarshini for TPC

ORDER

Post these matters for further hearing on 06.05.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js